

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.111/BB/ 2017	-	Admission	Rule-6 of IB	J.R. Metal Chennai Ltd. Vs Nitesh Housing Development Pvt. Ltd.

SL. **NAME (IN CAPITAL)**
NO. **& PHONE NUMBER**

REPRESENTATION TO WHOM

SIGNATURE

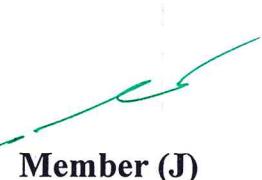


Dr. Ashok Kumar Mishra

ORDER

Matter is listed today for admission. Registry has raised objections.
Counsel for Petitioner is present. He is directed to comply the objections.
List it on 09/11/2017.


Member (T)


Member (J)